

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE PRODUCTION  
LOK SABHA

UNSTARRED QUESTION NO.2097  
TO BE ANSWERED ON THE 6<sup>TH</sup> MAY, 2016

**DHRUV HELICOPTERS**

2097. DR. K. GOPAL:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether Dhruv helicopters have been inducted into the Armed Forces;
- (b) if so, the details thereof;
- (c) whether the Army has replaced its helicopters which are due for de-induction since the 10<sup>th</sup> Five Year Plan period; and
- (d) if so, the details thereof and if not, the reasons therefor?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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- (a) Yes, Madam.
- (b) The details of Dhruv Advance Light Helicopters (ALH) inducted in Armed Forces so far is given below:-

IAF	Army	Navy	Coast Guard
66	78	8	4

**(c) & (d):** Indian Army has initiated a case for procurement of Reconnaissance and Surveillance Helicopters (RSH) to replace its helicopters due for de-induction. The Defence Acquisition Council (DAC) has accorded Acceptance of Necessity (AoN) for 200 Kamov 226T helicopters for which an Inter-Governmental Agreement (IGA) has been signed with the Russian Government in December 2015.

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